## ANNEXURE-II

## MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2021 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening B	alance	Instit	ution during	the month	Dispo	osal Cases of month		Closi	ng balance the mo	at the end of oth		se or decrease a vis previous			osal of cases re than five	which are years old	mor	lency of case than five y he end of the	years old a
High Court of	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	911	94	1005	53	11	64	71	10	81	893	95	988	-1.97%	1.06%	-1.69%	4	0	4	81	3	84

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	•
4	What is the progress made on those targets district-wise	•